T.C.P. No. 28/(MAH)/2014

CORAM:

No.

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE PARTIES:

M/s. Tushar Clothing Pvt. Ltd. & Anr.

V/s.

Mr. Ramesh D. Shah & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act, 1956 & 241-242 of the Companies Act, 2013

S. No. NAME DESIGNATION SIGNATURE

Srinivas Atreya Advocate for chatti apo the Retitionen

Kritika Setui quo

Hitesh Soni, Advocate.

2 H.K. Sudtakara Advocate

Adv for the Respondents

<u>ORDER</u>

TCP No.28/397-398/NCLT/MB/MAH/2014

At request of the parties, list this matter on 11.12.2017.

Sd/-V. NALLASENAPATHY Member(Technical)

Sd/-B. S. V. PRAKASH KUMAR Member (Judicial)